

Rep. by Act... of 1988, S. 24 Sch. I

THE PUNJAB COMMERCIAL CROPS CESS (AMENDMENT)  
ACT, 1984

No. 23 OF 1984

[12th May, 1984.]

An Act further to amend the Punjab Commercial Crops Cess  
Act, 1974.

BE it enacted by Parliament in the Thirty-fifth Year of the Republic  
of India as follows:—

1. This Act may be called the Punjab Commercial Crops Cess (Amend-  
ment) Act, 1984.

Short  
title.

2. In the Punjab Commercial Crops Cess Act, 1974, in section 3, in  
sub-section (1), for the figures "1983-84", the figures "1988-89" shall be  
substituted.

Amend-  
ment of  
section 3  
of Pun-  
jab Act  
14 of  
1974.